



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11<sup>th</sup> September, 2022

### NOTICE

Please take notice that the following matters listed on 12.09.2022 in the Court-III will not be taken up. The next date of Hearing will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 279 of 2021 <b>(PH)</b>	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.  <b>With</b>	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
2.	Comp. App. (AT) (Ins) No. 106 of 2021 <b>(PH)</b>	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	Abhishek Anand Vishal Hirawat-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar